# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA STARRED QUESTION NO. \*131

TO BE ANSWERED ON THE  $12^{TH}$  DECEMBER, 2023/ AGRAHAYANA 21, 1945 (SAKA)

### **RISE IN CYBER CRIME CASES**

#### \*131. SHRI ABDUL KHALEQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that the number of cyber crime cases registered is on the rise across the country during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) the details regarding the amount of money siphoned off by scammers during the said period and the number of people who have been dumped in the process;
- (d) the details of the percentage of recovery made from the scammers during the said period; and
- (e) the number of scammers who have been convicted during the said period?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.\*131 TO BE ANSWERED ON 12.12.2023.

(a) to (e): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies. The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for their capacity building of their LEAs.

The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2022. As per the data published by the NCRB, State/UT wise details of cases registered, persons arrested, persons charge-sheeted and persons convicted under cyber crimes (involving communication devices as medium/target) during the period from 2020 to 2022 are at the Annexure.

Ministry of Home Affairs has operationalized National Cyber Crime Reporting Portal on 30<sup>th</sup> August 2019 to provide a centralized mechanism to the citizens for online reporting of all types of cyber crime incidents, with a special focus on cyber crimes against women and children.

Incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agency concerned as per the provisions of the law.

Citizen Financial Cyber Frauds Reporting and Management System has been developed as a part of "National Cybercrime Reporting Portal". This module provides an integrated platform, where all stakeholders including Law Enforcement Agencies of States/UTs, all major Banks and financial intermediaries, payment wallets, crypto exchanges and ecommerce companies work in tandem to ensure that quick, decisive, and system-based effective action is taken to prevent the flow of money from victim's account to cyber fraudster's account. The money thus seized is then restored to the victim following due legal process. The platform enables identification of the various financial channels being misused by the fraudsters for routing the fraud proceeds. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber incidents. Since inception of Citizen Financial Cyber Fraud Reporting and Management System, more than 16.72 lakh incidents for financial fraud have been registered till December 04, 2023. So far, financial amount of more than Rs. 1000 Crore have been saved in more than 4 lakh incidents.

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State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Charge sheeted (PCS), Persons Convicted (PCV) under Cyber Crimes during 2020-2022

SL	State/UT	2020						2021						2022					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1899	314	6	475	446	9	1875	374	8	363	515	8	2341	394	8	538	719	13
2	Arunachal Pradesh	30	1	0	12	1	0	47	3	0	5	3	0	14	5	0	5	5	0
3	Assam	3530	385	0	1717	395	0	4846	579	2	6096	931	2	1733	634	6	2078	776	7
4	Bihar	1512	651	0	751	727	0	1413	424	2	980	520	2	1621	901	2	1435	1009	2
5	Chhattisgarh	297	152	3	209	188	3	352	200	0	260	245	0	439	331	37	393	384	38
6	Goa	40	6	0	15	15	0	36	18	0	42	22	0	90	15	0	41	23	0
7	Gujarat	1283	475	0	942	906	0	1536	715	0	1395	1394	0	1417	789	0	1327	1317	0
8	Haryana	656	221	0	347	323	0	622	326	3	647	601	4	681	386	6	935	656	9
9	Himachal Pradesh	98	31	0	46	39	0	70	63	1	68	77	1	77	43	1	30	48	1
10	Jharkhand	1204	462	125	820	791	131	953	400	25	1414	1215	45	967	419	6	1053	925	6
11	Karnataka	10741	2842	2	489	2916	2	8136	5801	10	615	5967	12	12556	3368	12	679	3557	13
12	Kerala	426	161	0	299	179	0	626	287	2	447	345	2	773	441	7	550	537	7
13	Madhya Pradesh	699	445	14	692	598	15	589	487	50	803	802	119	826	471	59	664	723	78
14	Maharashtra	5496	902	3	1735	1238	3	5562	1428	23	2475	1914	60	8249	1410	15	2582	2000	18
15	Manipur	79	0	0	17	0	0	67	2	0	31	2	0	18	0	0	12	0	0
16	Meghalaya	142	1	0	9	7	0	107	6	0	2	8	0	75	4	0	6	6	0
17	Mizoram	13	8	2	4	8	2	30	20	3	31	21	3	1	0	0	0	0	0
18	Nagaland #	8	0	0	0	0	0	8	0	0	1	0	0	4	1	0	3	1	0
19	Odisha	1931	282	0	369	396	0	2037	313	0	363	412	0	1983	283	3	379	433	3
20	Punjab	378	106	1	298	162	1	551	188	4	416	247	4	697	143	3	489	195	3
21	Rajasthan	1354	340	24	541	520	32	1504	502	23	861	864	40	1833	677	28	884	870	32
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	26	0	0	0	0	0
23	Tamil Nadu	782	135	7	516	237	9	1076	147	6	612	198	8	2082	245	5	916	382	8
24	Telangana	5024	939	280	1169	1158	282	10303	1361	19	1478	2179	21	15297	2393	60	2442	3967	78
25	Tripura	34	5	0	6	5	0	24	10	0	8	10	0	30	9	0	3	12	0
26	Uttar Pradesh	11097	4987	642	6491	6427	878	8829	4407	292	6887	6006	387	10117	4737	838	7122	6571	1068
27	Uttarakhand	243	58	0	93	80	0	718	158	0	207	266	0	559	121	0	155	181	0
28	West Bengal	712	178	0	203	313	0	513	307	17	246	336	17	401	432	11	355	493	11
	TOTAL STATE(S)	49708	14087	1109	18265	18075	1367	52430	18526	490	26753	25100	735	64907	18652	1107	25076	25790	1395
29	A&N Islands	5	5	0	3	5	0	8	3	0	12	4	0	28	7	1	9	7	1
30	Chandigarh	17	3	1	4	3	2	15	6	0	9	7	0	27	8	2	17	9	3
31	D&N Haveli and Daman & Diu	3	1	0	1	1	0	5	2	0	4	4	0	5	5	0	4	6	0
32	Delhi	168	61	0	107	77	0	356	157	1	494	336	1	685	192	6	589	345	6
33	Jammu & Kashmir	120	14	0	33	23	0	154	49	0	102	60	0	173	53	1	76	79	1
34	Ladakh	1	0	0	0	0	0	5	0	0	0	0	0	3	0	0	0	0	0
35	Lakshadweep	3	0	0	2	0	0	1	1	0	0	1	0	1	0	1	0	0	1
36	Puducherry	10	5	0	5	5	0	0	0	0	0	0	0	64	8	0	28	25	0
	TOTAL UT(S)	327	89	1	155	114	2	544	218	1	621	412	1	986	273	11	723	471	12
	TOTAL (ALL INDIA)	50035	14176	1110	18420	18189	1369	52974	18744	491	27374	25512	736	65893	18925	1118	25799	26261	1407

Source: Crime in India published by NCRB.
# Clarifications are pending from Nagaland for the year 2022